Religious Pockets in Sector VI, R. K. Puram, New Delhi

5506. SHRI VIRBHADRA SINGH: Will the Minister of WORKS HOUSING be pleased to state:

- (a) whether in Sector VI R. K. Puram, New Delhi there are certain religious pockets;
- (b) if so, the religious Organisations to whom these have been allotted and the area so allotted;
- (c) whether, some plots as adjacent land around these plots have been occupied by un-authorised occupants;
- (d) if so, the names of these Organisations, and the area at present under their occupation and the dates of their occupation;
- (e) whether these Organisations have put in any structure therein and if so the details thereof and whether they have applied for the allotment of these plots to them;
- (f) if so, the action taken or proposed to be taken by Government on

their proposals in the context of their present occupancy; and

(g) whether any development of these plots such as sewerage lines, side-by roads, water supply etc. has been proposed to be done?

THE MINISTER OF PARL'AMEN-TARY AFFAIRS AND WORKS AND (SHRI BH SHMA HOUSING NARAIN SINGH): (a) Yes, Sir.

- (b): (i). Jawala Mukhi Durga Mandir (Himachal Sanstha, Sector VI, R. K. Puram, New Delhi). Area allotted is 900 sq. yds.
- (ii) Gurdwars Kalgidhar Singh Sabha Sector VI R. K. Puram, New Delhi. Area allotted is 900 sq. yds.
 - (c) Yes, Sir.
- (d) and (f) Some of the Organisations have applied for allotment of land and their cases are under pro-Their particulars are annexed.
- (g) This is a developed area and sewerage lines, roads, water supply etc. exist there.

Statement

N	ine				Total area Date under occu occutpation	of Covered atpation area.
				 -	Sq. ft.	Sq. ft.
Ŧ.	Anand Pur Sat Sangh*	4	ā		1100 1972	2/73 488*
2.	Hanuman Temple			1.	10150 I	Do. 803
3.	United Church*				13916 1	Do. 1089
4.	Mwathi Vitahal temple .				16068 I	Oo. 2281
5.	Sindhi Gurdwara Udehromal				11979 196	66/67 1651
6.	S.D. Sabha Shiv tomple*					Do. 1424
7-	Arya Samaj temple				21620 19	88 1188
8.	Radha Swami Satasang (Beas)				9830 19	79 458
9.	Delhi Yoga Sabha*			,		72/73 1937

^{*}Applied for allotment.